

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 110/2002 IN
CP NO. 385/2001
OA NO. 448/2000

18

This the 5th day of March, 2002

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. J.B. Gupta, Sr. Auditor
Last serving in LAO (CVD) Delhi Cantt.
Under CDA (Wc) Chandigarh. Applicant
(By Advocate: Sh. V.P.S. Tyagi)

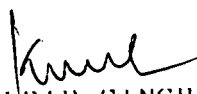
Versus


Sh. M. Kumaraswami IDAS
CGDA West Block-V, R.K. Puram,
New Delhi. Respondent

ORDER (ORAL)

By Sh. V.K. Majotra, Member (A)

Learned counsel for applicant seeks and is allowed to
withdraw CP-110/2002.


(KULDIP SINGH)
Member (J)


(V.K. MAJOTRA)
Member (A)

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